

Representation against liberal grant of National Permits

6256. SHRI K. MOHANDAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have received any representations recently against liberal grant of National Permits; and

(b) if so, the main points of complaints and the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Vacancies of Surgeons

6257. SHRI RAJ KUMAR RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some vacancies for the posts of Surgeon were advertised in the Employment News dated 1 November, 1986;

(b) if so, the names of the places for which these above mentioned posts were advertised;

(c) the particulars of the doctors selected and the places for which they were selected;

(d) the doctors, who have not joined their duties and the reasons therefor; and

(e) what further action is contemplated in this regard?

THE MINISTER OF STATE IN THE

MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes, Sir.

(b) These posts were advertised for the following places: Joda, Goa, Kariganur, Lakshadweep U.T., Dadra and Nagar Haveli, DNK Project and Andaman & Nicobar Islands with liability to serve anywhere in India according to the requirements of the post.

(c) The following panel was recommended by the U.P.S.C.:

1. Dr. (Miss) C.K. Durga
2. Dr. Sunil Kumar
3. Dr. Shashi Bhushan Kohli
4. Dr. R.L. Malhotra
5. Dr. M.P. Arora
6. Dr. M.M. Rao

Dr. Rakesh Kumar was the seventh name recommended by U.P.S.C. subsequently.

U.P.S.C. did not suggest specific places of posting against the names of candidates recommended by them. Their places of posting are finalised keeping in view the administrative exigencies and the requirements of various institutions/hospitals.

(d) Doctors Shashi Bhushan Kohli, R.L. Malhotra and Rakesh Kumar did not join their duties. Dr. R.L. Malhotra desired a change in place of posting which could not be agreed to. Dr. Kohli's request for change in place of posting was accepted. He however did not join. Dr. Rakesh Kumar did not convey acceptance to the offer of appointment made to him.

(e) U.P.S.C. have given one more name from the reserve panel against one of the doctors mentioned above. They have also been requested to recommend two more names from the reserve panel against the other two doctors.

Rescheduling of Delhi-Gorakhpur Flight

6258. SHRIMADAN PANDEY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether he is aware that to and fro flight timings between Delhi and Gorakhpur are so scheduled that a person has to stay either in Delhi or Gorakhpur at least for a day;

(b) if so, whether Government propose to reschedule the timings of the said flight so that one could return the same day;

(c) if so, when it will be done; and

(d) if not, the reasons thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA):

(a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) At present, Indian Airlines is operating a B-737 service on the sector Delhi-Lucknow-Allahabad-Gorakhpur-Lucknow-Delhi on Mondays, Wednesdays and Fridays. The present passenger demand between Gorakhpur/Delhi does not justify the increase in frequency of existing service.

[English]

Private Institutes offering courses in Computer and Management fields

6259. SHRI SALEEM I. SHERVANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of the fact that various unrecognised and private institutes offer various courses in Computer and Management fields, charging high fees and giving diplomas/degrees which do not have any value;

(b) if so, the measures Government propose to take against these bogus institutes; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) to (c). Yes, Sir. According to information received from the Monopolies and Restrictive Trade Practices Commission (MRTPC), they have launched investigation in respect of several such institutions.

Meanwhile the Government have also enacted a legislation vesting the All India Council for Technical Education (AICTE) with statutory powers with a view to inter-alia ensure the regulation and proper maintenance of norms and standards in the technical education system.

[Translation]

Doctor-patients bed ratio in de-addiction centres

6260. SHRIMATI MANORAMA SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: